

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ZENFER MARKETING PVT. LTD.

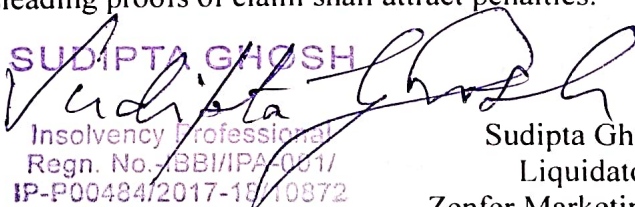
1.	NAME OF CORPORATE PERSON	ZENFER MARKETING PVT. LTD.
2.	DATE OF INCORPORATION OF CORPORATE PERSON	06 th February, 1996
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED /REGISTERED	Registrar Of Companies, West Bengal
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U24121WB1996PTC077051
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	GD-179, Salt Lake Sector- III, Kolkata- 700091, West Bengal.
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	30 th October, 2024
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Sudipta Ghosh 8, N. N. Mukherjee 3 rd Lane , Uttarpara , Hooghly – 712258 sudipta_ghosh08@yahoo.com Ph- +91-9230823033, 7003384289 IBBI/IPA-001/IP-P00484/2017-18/10872
8.	LAST DATE FOR SUBMISSION OF CLAIMS	29 th November, 2024

Notice is hereby given that the Zenfer Marketing Pvt. Ltd. has commenced voluntary liquidation on 30th October, 2024.

The stakeholders of Zenfer Marketing Pvt. Ltd. are hereby called upon to submit a proof of their claims, on or before 29th November, 2024, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

SUDIPTA GHOSH

Insolvency Professional
Regn. No. IBBI/IPA-001/
IP-P00484/2017-18/10872

Sudipta Ghosh,
Liquidator
Zenfer Marketing Pvt. Ltd.

Date: 02.11.2024
Place: Kolkata

IBBI/IPA-001/IP-P00484/2017-18/10872